

BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI

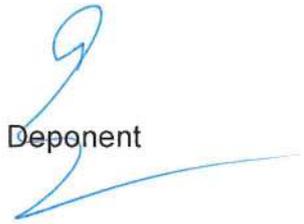
OA no 923/2024

IN THE MATTER OF:

News item "Delhi News Burari Mein Yamuna Nadee Kinare Mrit Avastha Mein
Milee Hazaro Machhaliya Durgandh Se Gramin Parèshan"

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Deponent

New Delhi

Date: 28th October, 2025


Through Counsel

BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI

OA no 923/2024

IN THE MATTER OF:

News item "Delhi News Burari Mein Yamuna Nadee Kinare Mrit Avastha Mein Milee Hazaro Machhaliya Durgandh Se Gramin Pareshan"

Reply Affidavit on behalf of Respondent No 4 , National Mission for Clean Ganga (NMCG), Department of Water Resources, River Development and Ganga Rejuvenation Ministry of Jal Shakti, New Delhi.

Most Respectfully, I, Anup Kumar Srivastava, aged 58 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD&GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

- 1) That I, the deponent is working as Executive Director (Technical) in the NMCG and well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and competent to submit this affidavit on behalf of the answering Respondent, NMCG.
- 2) That it is submitted that in the instant matter the Hon'ble Tribunal is considering the issue of the alleged incidence of death of thousands of fishes in the River Yamuna in Delhi's Burari area and the fishes' death due to alleged chemical laden water from the factories, causing pollution in River Yamuna.
- 3) That it is submitted for consideration of this Tribunal that the NMCG held a Joint meeting on 13.10.2025 with the officials of the Haryana Pollution Control Board (HPCB), Delhi Pollution Control Committee (DPCC) and the Central Pollution Control Board (CPCB) to ascertain the possible cause of occurrence and avoid of such incidence in future. The gist of discussion and the action plan proposed in the matter has been suggested. The minutes of the meeting are enclosed as **Annexure-A**. A list of key decisions taken in the meeting are as under: -
 - a) To eliminate overflows from DD-6 to DD-8, the Haryana Government is laying a dedicated pipeline/conduit to cover the DD-6 stretch where overlapping with Drain No. 8 occurs. Haryana shall provide the timeline for completion of the ongoing work of covering DD-6. The work shall be completed on an urgent basis to eliminate any possibility of pollution from DD-6 entering Drain No. 8.



अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (संज्ञनीती)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय /Ministry of Jal Shakti
भारत सरकार, नई दिल्ली /Govt of India New Delhi

- b) Haryana shall include water quality monitoring data of Diversion Drain No. 8 in the Monthly Progress Reports (MPRs) submitted to NMCG in compliance with NGT OA No. 673 of 2018.
- c) CPCB shall conduct quarterly joint monitoring of the three locations (at confluence of DD-8 with river Yamuna, at locations along the river Yamuna before and after confluence with river Yamuna) along with HSPCB and DPCC. Sampling locations shall be finalized in consultation with CPCB.
- d) A comprehensive consolidated report shall be submitted to the concerned authorities.

4) That the answering respondent craves leave of this Hon'ble Tribunal to make any other submissions or furnish other details, if so warranted in the matter.



अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
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जल शक्ति मंत्रालय /Ministry of Jal Shakti
भारत सरकार, नई दिल्ली /Govt. of India New Delhi

VERIFICATION:

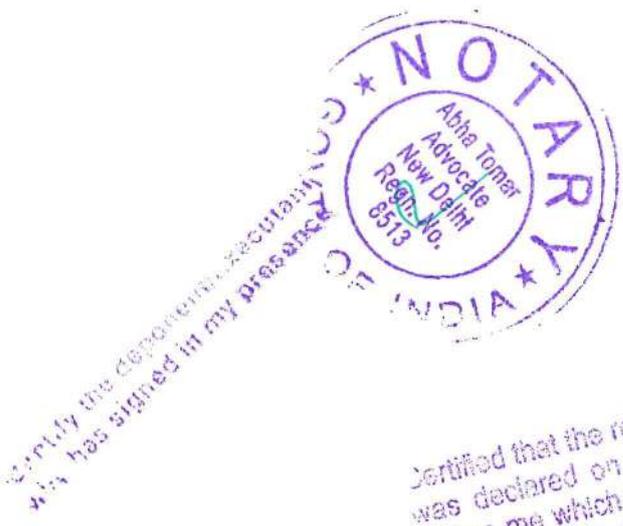
28 OCT 2025

Verified at New Delhi on 28th October 2025 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.



Deponent

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
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जल शक्ति मंत्रालय /Ministry of Jal Shakti
भारत सरकार, नई दिल्ली /Govt. of India New Delhi



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It is correct



Notary DELHI

28 OCT 2025

L-25012(11)/33/2024-LME NMCG
Ministry of Jal Shakti
Department of Water Resources, RD&GR
National Mission for Clean Ganga

1st Floor,
Major Dhyān Chand National Stadium,
India Gate, New Delhi – 110002
Dated: 24th October, 2025

Subject: Record of Discussion of the meeting held on 13.10.2025 with regard to Hon'ble NGT Matter OA No 923 of 2024

A copy of Record of Discussion of the meeting held on 13th October, 2025 in hybrid mode under the Chairmanship of Executive Director (Technical), NMCG is forwarded herewith for information and necessary action.

Pravin
24/10/25

(Dr. Pravin Kumar)
Director - Technical, NMCG
drpravin@nmcg.nic.in

To,

1. Secretary (Environment & Forest), Environment Department, 6th Level, C-Wing, IP Estate, Delhi Secretariat, Delhi – 110002
2. Director-cum-Secretary to Government of Haryana, Environment & Climate Change Department, Haryana, Bay No. 55-58, 2nd Floor, Paryatan Bhawan, Sector-2, Panchkula-134109
3. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Copy for kind information:

1. PS to DG, NMCG

Record of Discussion of the Meeting held on 13.10.2025

A meeting was held in hybrid mode on 13.10.2025 at NMCG in connection with OA No. 923 of 2024 - "Delhi News: बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हजारों मछलियां, दुर्गंध से ग्रामवासी परेशान", under the Chairmanship of Executive Director (Technical), NMCG. The meeting was attended by officials from the Central Pollution Control Board (CPCB), Delhi Pollution Control Committee (DPCC), and Haryana State Pollution Control Board (HSPCB). The list of participants is enclosed at **Annexure-I**.

A. Background

- i. The DPCC, in its submission to the Hon'ble NGT in November 2024, reported that Drain No. 8, originating in Haryana, discharges wastewater (BOD: 64 mg/l; dissolved oxygen: nil) into the River Yamuna in Haryana, before its entry into Delhi.
- ii. The CPCB, in its report filed before the Hon'ble NGT in February 2025, stated that there are two relevant monitoring locations in the affected area of Burari—Palla and Wazirabad. The water quality at Wazirabad does not meet the Primary Water Quality Criteria for outdoor bathing. The report further highlighted the poor quality of water in Drain No. 8, which outfalls into the River Yamuna.
- iii. The Haryana State in its report to the Hon'ble NGT submitted the monitoring results of HSPCB for August–September 2024 and April 2025, stating that the water quality of the River Yamuna entering Delhi from Haryana was within safe limits to sustain aquatic life.
- iv. The Hon'ble NGT observed that the authorities of Delhi and Haryana were shifting responsibility onto each other. Accordingly, the Tribunal directed NMCG to act in accordance with Clause 4.0 of the Authorities Order, 2016.

B. Gist of Discussions and Decisions

i. Timeline Submission and Completion of DD-6 Work: The HSPCB informed that Drain No. 8 generally carries clean water, while treated effluent from Kundli CETP is discharged through a separate channel into Drain No. 6 (DD-6). Mixing of effluents from these two drains occurs rarely; however, occasional overflow from DD-6 may reach Drain No. 8. To eliminate such overflows, the Haryana Government is laying a dedicated pipeline/conduit to cover the DD-6 stretch where overlapping with Drain No. 8 occurs.

Haryana shall provide the timeline for completion of the ongoing work of covering DD-6. The work shall be completed on an urgent basis to eliminate any possibility of pollution from DD-6 entering Drain No. 8.

[Action: HSPCB]



ii. Inclusion of Monitoring Data in MPRs: Haryana shall include water quality monitoring data of Diversion Drain No. 8 in the Monthly Progress Reports (MPRs) submitted to NMCG in compliance with NGT OA No. 673 of 2018.

[Action: HSPCB]

iii. Joint Monitoring by Haryana, Delhi, CPCB: As the water quality data submitted by HSPCB, DPCC, and CPCB have shown variations, it was decided that CPCB shall conduct quarterly joint monitoring of the three locations along with HSPCB and DPCC.

- a. River Yamuna before confluence with Drain No. 8
- b. River Yamuna after confluence with Drain No. 8
- c. Drain No. 8 immediately before confluence with River Yamuna

Sampling locations shall be finalized in consultation with CPCB.

A comprehensive consolidated report shall be submitted to the concerned authorities. CPCB informed that a meeting will shortly be convened under the Chairmanship of Member Secretary, CPCB, for further deliberation on the matter.

[Action: HSPCB , DPCC & CPCB]

Annexure-I

List of participants:

1. Shri. Anup Kumar Srivastava Executive Director (Technical), NMCG - *in Chair*
2. Dr. Pravin Kumar, Director Technical, NMCG
3. Shri Dinabandhu Gouda, Director & Head WQM-II division, CPCB
4. Dr. R.K. Singh, Scientist D, CPCB
5. Shri Deepak Kumar Singh, Additional Director, WMC-II, DPCC
6. Dr. Shweta Gupta, Scientist D, Water Lab, DPCC
7. Dr. Sonica, Scientist B, Haryana State Pollution Control Board
8. Shri Ishwer Singh, Legal Consultant, NMCG
9. Mrs. Ruby Raju, Senior Project Engineer, NMCG